

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 28.03.2019 (THURSDAY)**

**Court of Chairperson**

**02: 30 PM**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice A.I.S. Cheema, Member(Judicial).**

**For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 288 of 2019	Jyoti Ltd. Vs. Prasad & Company (Project Works) Ltd.	Juhi Bhambhani	
2.	Comp. App. (AT) (Ins) No. 308-309 of 2019	Sumit Aggarwal Vs. Silvertan papers Ltd & Ors.	Gautam Singh	
3.	Comp. App. (AT) (Ins) No. 310 of 2019	Power Grid Corporation of India Ltd. Vs. Deepak Cables (India) Ltd.	Joshua H. Samuel	
4.	Comp. App. (AT) (Ins) No. 311 of 2019	Regional Provident Commissioner-I, Tirunelveli Vs. G. Gunasekaran & Ors.	Prithu Garg	
5.	Comp. App. (AT) (Ins) No. 312 of 2019	Pankaj Jajoo. Vs. Asset Reconstruction Company (India) Ltd.	Pratik Tripathi	

**For Orders**

6.	Comp. App. (AT) (Ins) No. 769 of 2018	Alloysmin Industries & Ors Vs. Punkaj Jain, R.P, Fenace Auto Ltd &Anr. <b>With</b>	Sanya Kapur	Hitesh Sachar (R-RP) Chetan Sharma-R2
7.	Comp. App. (AT) (Ins) No. 05 of 2019	Vesuvius India Ltd. & Ors. Vs. Fenace Auto Ltd. & Ors.		Hitesh Sachar -R2 Chetan Sharma-R3
8.	Comp. App. (AT) (Ins) No. 219 of 2019	Committee of Creditors of Amtek Auto Ltd through Corporation bank. Vs. Dinkar T.Venkatasubramanian & Ors.	Charu Bansal	Sanjay Bhat (R1)
9.	Comp. App. (AT) (Ins) No. 231 of 2019	Oriental Bank of Commerce Vs. Allied Strips Ltd. & Ors.	S.K.Giri	Abhishek Anand-RP
10.	Comp. App. (AT) (Ins) No. 258 of 2019	Vyomit Shares Stock & Investment Pvt Ltd. Vs Securities and Exchange Board of India (SEBI)	Sunil Fernandes	
11.	Comp. App. (AT) (Ins) No. 262 of 2019	Anoushka Hospital Consultancy & Management Services Pvt.Ltd. Vs. Omkara Assets Reconstruction Pvt Ltd.	Yadav P.R	Ankit Acharya

<b>12.</b>	Comp. App. (AT) (Ins) No. 264 of 2019	Harvest Hotels and Serviced Apartments Pvt Ltd. Vs. Central Bank of India Ltd.	Anjani Kumar Singh	
<b>13.</b>	Comp. App. (AT) No. 78 of 2019	Sunil Goel. Vs. Guild Builders Pvt Ltd & Ors.	Vijay Nair	

**For Admission (After Notice)**

<b>14.</b>	Comp. App. (AT) (Ins) No. 755 of 2018	Harish Shivdasani Vs. Harsh Vinimay Pvt. Ltd.	Divyanshu Rai	Ankit Singhal
<b>15.</b>	Comp. App. (AT) (Ins) No. 785 of 2018	India SME Asset Reconstruction Co. Ltd. Vs. Medirad Tech India Ltd.	Saran Suri	Aashish Makhija
<b>16.</b>	Comp. App. (AT) (Ins) No. 196 of 2019	Amar Remedies Ltd. Vs. IDBI Bank Ltd & Ors. <b>With</b>	Ashu Kansal	
<b>17.</b>	Comp. App. (AT) (Ins) No. 210 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Amar Remedies Ltd & Ors.	Sonali Rastogi	Akshay Goel (R2)

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**By Order**  
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